

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7108/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 () //	
2	D-BLAPL/7110/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 () //	
3	D-BLAPL/7117/2026	DAITARY MALLIK VS STATE OF ODISHA (VIGILANCE)	SAUBHAGYA KETAN NAYAK VS	BALASORE VIGILANCE /5 /2026 () //	AOR20220001207C202600015
4	D-BLAPL/7118/2026	DIPU PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	CHANDANPUR /92 /2019 () //	
5	D-BLAPL/7119/2026	PINTU @ PINTA LENKA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /133 /2023 () //	
6	D-BLAPL/7121/2026	MITHUN MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /180 /2025 () //	
7	D-BLAPL/7123/2026	MANGALI MAJHI @ MANGALA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	MATHILI /25 /2024 () //	AOD20240000667C202600010
8	D-BLAPL/7125/2026	SK. SUNIL VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /66 /2026 () //	
9	D-BLAPL/7126/2026	BIDHAN MANDAL VS STATE OF ODISHA	PRAGYNA PARAMITA ROUT VS	MALKANGIRI /595 /2024 () //	
10	D-BLAPL/7132/2026	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /186 /2013 () //	AOD20240000242C202600055
11	D-BLAPL/7133/2026	BABU NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	JAGANNATHA PRASAD /34 /2021 () //	AOD20240000366C202600034

ORISSA HIGH COURT

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12	D-BLAPL/7139/2026	UDAY TOPNO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	HATIBARI /168 /2025 () //	
13	D-BLAPL/7145/2026	ISWAR CHANDRA PATRA @ JITU PATRA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BARIPADA TOWN /380 /2025 () //	
14	D-BLAPL/7149/2026	PRAVAT @ PRABHAT KUMAR MAHAKUL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /779 /2025 () //	
15	D-BLAPL/7151/2026	MANOJ @ GOTIA SHIBA @ PRADEEP KUMAR SWAINNARENDRA PRASAD RATH VS STATE OF ODISHA	VS	KABISURYANAGAR /67 /2026 () //	AOD20240000718C202600001
16	D-BLAPL/7153/2026	BHARAT KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /242 /2025 () //	
17	D-BLAPL/7155/2026	MANORANJAN SAHOO VS STATE OF ODISHA(VIG.)	GYANA RANJAN SETHI VS	CUTTACK VIGILANCE /32 /2024 () //	
18	D-BLAPL/7157/2026	DIPAK KINDO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGARH /594 /2024 () //	
19	D-BLAPL/7161/2026	PANANGA NARAYAN DASH @ PINU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
20	D-BLAPL/7165/2026	SANKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /119 /2025 () //	
21	D-BLAPL/7170/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /459 /2025 () //	
22	D-BLAPL/7173/2026	AKHILABANDHU PATTANAIAK @ KESHAB VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /543 /2025 () //	
23	D-BLAPL/7175/2026	PINKU @ ROHIT SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7182/2026	PUNIT KUMAR	BIJAYA KUMAR RAGADA	KORAPUT GRPS /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7184/2026	ABHISHEK CHANDEL	RAJENDRA NARAYAN ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK	AOR202201101558C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7190/2026	SUSIL NAYAK	DEBASNAN DAS	DHAMARA PS /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7192/2026	SIDHARTHA SATPATHY	BIJAYANANDA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7195/2026	SHIVAM NAYAK	GOKULANANDA SAHU	KHARIAR /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7196/2026	AKASH @ RADHAKANTA KANHAR	ASISH MISHRA	JHARSUGUDA /587 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7200/2026	RANJIT MISHRA	AMIT KUMAR NATH	TUSRA /14 /2026	AOR20240000004C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7202/2026	ROHIT	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		UNION OF INDIA (DRI)		//	
32	D-CMAPL/10126/2026	PADMANAV BISWAL	HEMANTA KUMAR RATSINGH	/ /	
		VS	VS	()	
		ALOK JYOTI MOHANTY		//	
33	D-CMAPL/10141/2026	DAYANIDHI BISWAL	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		B.M.,BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD., SORO		//	
34	D-CMP/10029/2026	NARAYAN PADHAN @ PRADHAN	RAMA CHANDRA RATH	/ /	
		VS	VS	()	

ORISSA HIGH COURT

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		YUDHISTIR PADHAN		//	
35	D-CMP/10036/2026	TULASIKANTA SA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		JAGAMOHAN SA		//	
36	D-CMP/10044/2026	SUKANTA KUMAR BEHURA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		M/S. STALWART PROJECTS PVT.LTD., BBSR		//	
37	D-CMP/10154/2026	SUSANTA KUMAR PATRA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
38	D-CONTC/10004/2026	NALINI BIHARI PATTANAIAK	ADV.	//	
		VS	VS	0	
		PRATIK SINGH, SUPERINTENDENT OF POLICE, PURI		//	
39	D-CONTC/10013/2026	AVAYA KUMAR PARIDA	ADV.	//	
		VS	VS	0	
		SATYAPRIYA DAS, C.M./ AUTHORIZED OFFICER, UNION BANK OF INDIA, JAJPUR		//	
40	D-CONTC/10040/2026	KAILASH CHANDRA DAS	ADV.	//	
		VS	VS	0	
		MAYUR SURYA VANSI VIKASH, COLLECTOR, BALASORE		//	
41	D-CONTC/10061/2026	ASHISHA KUMAR BISWAL	ADV.	//	
		VS	VS	0	
		DR.BIJAYA BHUSAN NANDA, DIRECTOR OF ECONOMICS AND STATISTICS, ODISHA		//	
42	D-CONTC/10067/2026	RADHA KRISHNA NAYAK	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
43	D-CONTC/10068/2026	KALPANA MAHAPATRA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
44	D-CONTC/10069/2026	GOPAL CHANDRA SAHU	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
45	D-CONTC/10107/2026	KANAKA MANJARI KAR	SANGRAM JENA	//	
		VS	VS	0	
		ARVIND AGRAWAL, I.A.S		//	

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46	D-CONTC/10138/2026	UDAYANATH SAHOO VS	ADV VS	// ()	AOR20220001556C202600010
47	D-CONTC/10147/2026	RAMESH KRISHNAMURTHI, COMMISSIONER OF CENTRAL PROVIDENT FUND HARDHIK ROUSTRAY VS	SARADA P. SARANGI VS	// ()	
48	D-CONTC/10152/2026	SUVASH CHANDRA NATHSHARMA, CHIEF GENERAL MANAGER (MSME), ODISHA RAMAKANTA NAYAK VS	MANOJ KUMAR PATI VS	// ()	
49	D-CONTR/7183/2026	GANGADHAR PATRA, IAS SUDAM NAHAK VS	ADV. VS	// ()	AOD20240000242C202600056
50	D-CRLA/7124/2026	KULAMANI SETHY, INSPECTOR IN CHARGE, PURUSOTTAMPUR POLICE STATION BHIMSEN KHAMARI VS	UMAKANTA BARIK VS	// KOKSARA /150 /2014 ()	
51	D-CRLA/7129/2026	STATE OF ODISHA BIKRAM KESHARI SAHOO @ BABU VS	SOUMYA RANJAN MOHANTY VS	// NARASINGHPUR /15 /2021 ()	
52	D-CRLLP/7166/2026	STATE OF ODISHA PABITRA KUMAR BEHERA VS	KARUNAKAR GAYA VS	// / /0 ()	
53	D-CRLMC/7111/2026	KUNA BEHERA SEKHARSHREE MAHAJAN VS	ARIJEET MISHRA VS	// CUTTACK SADAR /624 /2024 ()	
54	D-CRLMC/7114/2026	STATE OF ODISHA SABYA SACHI SAHU VS	NIRANJAN PANDA VS	// / /0 ()	
55	D-CRLMC/7120/2026	STATE OF ODISHA SILU @ GYANARANJAN MOHAPATRA VS	SAUBHAGYA KETAN NAYAK VS	// DHARMASALA /258 /2025 ()	AOR20220001207C202600016
56	D-CRLMC/7122/2026	STATE OF ODISHA KANHA@JAYANTA DEHURY VS	SASMITA NANDA VS	// JARAPADA /358 /2025 ()	
57	D-CRLMC/7130/2026	STATE OF ODISHA SRIHARI BISWAL	SANTOSH KUMAR MAHANTY	// KABISURYANAGAR (KODALA) /5 /2017	AOD20240000242C202600053

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/7134/2026	DIPANKAR MANDAL	RAJIB LOCHAN PATNAIK	MALKANGIRI /513 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/7137/2026	JYOTIRMAYEE JENA	SIDDHARTH GOUTAM DAS	INFOCITY PS /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/7148/2026	MADHUSUDAN BAGE	SHYAM SUNDAR CHHUALSINGH	JAMDA PS /87 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/7154/2026	SUJIT KUMAR GIRI	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/7162/2026	ALOK KUMAR SAHOO @ SAHU	PRIYA RANJAN SINGH	DHENKANAL TOWN /350 /2022	
		VS	VS	()	
		PRASANTA KUMAR SAHOO		//	
63	D-CRLMC/7164/2026	MANAS SAHOO @ MANAS KUMAR SAHU	ANIRUDHA DAS	TALCHER TOWN /200 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/7172/2026	KHIRESWAR MEHER	MANAS KUMAR CHAND	SAMBALPUR VIGILANCE /14 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
65	D-CRLMC/7176/2026	SOLEMAN AHEMAD	MANOJ KUMAR PANDA	DHENKANAL SADAR /306 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/7177/2026	SUNDARI MUNDA	MANAS KUMAR CHAND	SAMBALPUR VIGILANCE /14 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
67	D-CRLMC/7179/2026	ABHINAVA DALUA	ABINASH BARIK	CUTTACK VIGILANCE /6 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
68	D-CRLMC/7181/2026	NIRANJAN ROUT @ DILU	BIBHU PRASAD DAS	BADACHANA /283 /2024	
		VS	VS	()	

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69	D-CRLMC/7186/2026	STATE OF ODISHA ANUPAMA BHAGAT VS	MANAS KUMAR CHAND VS	// SAMBALPUR VIGILANCE /14 /2023 ()	
70	D-CRLMC/7191/2026	STATE OF ODISHA(VIG.) ASIT KUMAR SAMAL VS	GAGAN BIHARI SINGH VS	// NISCHINTAKOILI /170 /2025 ()	
71	D-CRLMC/7197/2026	STATE OF ODISHA BHAKTI @ BHAKTISWAR RANA VS	BIJAY KUMAR BEHERA VS	// KOMNA PS /288 /2021 ()	AOR20220001736C202600035
72	D-CRLMC/7198/2026	STATE OF ODISHA M/S. GOODSHINE CONCLAVE PVT. LTD., VS	SUSHANTA HARICHANDAN VS	// /0 ()	
73	D-CRLMC/7201/2026	STATE OF ODISHA M/S. DAGA TRADE AND HOLDINGS PVT. LTD., VS	SUSHANTA HARICHANDAN VS	// /0 ()	
74	D-CRLMP/7107/2026	STATE OF ODISHA RANU PRIYA MALLICK VS	BISWAJIT SAHOO VS	// /0 ()	
75	D-CRLMP/7131/2026	STATE OF ODISHA SAMIRA JENA VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202600054
76	D-CRLMP/7169/2026	STATE OF ODISHA INFORMANT VS	BIJAYA KUMAR SAHOO VS	// /0 ()	
77	D-CRLREV/7127/2026	DIRECTOR GENERAL OF POLICE, CUTTACK BIRENDRA KUMAR PRASAD VS	DHWANT MISHRA VS	// /0 ()	
78	D-FAO/10119/2026	STATE OF ODISHA THE LEGAL MANAGER, CLAIMS, M/S. TATA GEN. INSURANCE CO.LTD., VS	RIMJHIMBALA PATI VS	// /0 ()	
79	D-MACA/10123/2026	SAROJ MAHANTA D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK VS	RIMJHIMBALA PATI VS	// /0 ()	
		SURUCHI KALLO@ADHA		//	

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		VS	VS	()	
92	D-WA/10083/2026	PRADIP KUMAR LUHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600084
		VS	VS	()	
93	D-WA/10084/2026	PRIYADARSHAN RAY STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600078
		VS	VS	()	
94	D-WA/10085/2026	MANAS KUMAR RAUL STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	//	LOD20240000172C202600085
		VS	VS	()	
95	D-WA/10086/2026	ASIS KUMAR RATH STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600079
		VS	VS	()	
96	D-WA/10087/2026	JAGADISH CHHACHHAN PRINCIPAL SECRETARY OF C AND T DEPT	GOVT OF ODISHA	//	LOD20240000172C202600086
		VS	VS	()	
97	D-WA/10088/2026	SARBESWAR NAIK PRINCIPAL SECRETARY OF COMMERCE AND TRANS	GOVT OF ODISHA	//	LOD20240000200C202600080
		VS	VS	()	
98	D-WA/10150/2026	HIMANSHU KUMAR NATH KAMALA PUJARI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600061
		VS	VS	()	
99	D-WA/10151/2026	STATE OF ODISHA CHANDRADHWAJA MAJHI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600062
		VS	VS	()	
100	D-WP(C)/10005/2026	STATE OF ODISHA KALANDI PARIDA	SARAT KUMAR ACHARYA	//	
		VS	VS	()	
101	D-WP(C)/10006/2026	THE STATE OF ODISHA SONY FOUNDATION, KHURDA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
102	D-WP(C)/10007/2026	STATE OF ODISHA AMIYA KUMAR BISWAL	SATYA PRAKASH NATH	//	AOR20220001665C202600024
		VS	VS	()	

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103	D-WP(C)/10008/2026	STATE OF ODISHA A.JYOTI SARAB VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
104	D-WP(C)/10009/2026	STATE OF ODISHA TAMOGHNA MANNA VS	SARADA DASH VS	// // 0	
105	D-WP(C)/10010/2026	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	PABITRA KUMAR DUTTA VS	// // 0	
106	D-WP(C)/10011/2026	STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR PRIYANKA PRIYADARSHINI PARIDA VS	PRAMOD CHANDRA SEJPADA VS	// // 0	
107	D-WP(C)/10012/2026	STATE OF ODISHA M/S MAHABIR BOREWELL AND EQUIPMENTS, BHUBANESWAR VS	ANIL KUMAR PRASAD MOHANTY VS	// // 0	
108	D-WP(C)/10014/2026	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR RABINDRA KUMAR MAHAPATRA VS	SONALI PANDA VS	// // 0	
109	D-WP(C)/10015/2026	COMMISSIONER CUM SECY, MSME DEPT., GOVT OF ODISHA CHHABI NAYAK VS	GYANESWAR SATPATHY VS	// // 0	
110	D-WP(C)/10016/2026	COLLECTOR CUM DIST.MAGISTRATE, KHURDA SURENDRANATH DASH VS	GYANA RANJAN MAHAPATRA VS	// // 0	
111	D-WP(C)/10017/2026 WP(C)/7311/2026	STATE OF ODISHA MUKESH AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0	
112	D-WP(C)/10018/2026	STATE OF ODISHA PRIYANSHU JOSHI VS	GOKULANANDA SAHU VS	// // 0	
113	D-WP(C)/10019/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MAMINA NAYAK VS	GYANESWAR SATPATHY VS	// // 0	
		COLLECTOR CUM DIST.MAGISTRATE, KHURDA		//	

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114	D-WP(C)/10020/2026	SUBHAM KUMAR MAHAPATRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	GOKULANANDA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	// 0 //	
115	D-WP(C)/10021/2026	SAHIL PANDA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	GOKULANANDA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	// 0 //	
116	D-WP(C)/10022/2026	MD.MUSTAQUEEM VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	NAGEN KUMAR BARIK VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	// 0 //	
117	D-WP(C)/10023/2026	DEBESH DAS VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	AKHAND VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	// 0 //	
118	D-WP(C)/10024/2026	BIKRAM SENAPATI VS COLLECTOR, CUTTACK	AKHAND VS COLLECTOR, CUTTACK	// 0 //	
119	D-WP(C)/10025/2026	SANTILATA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
120	D-WP(C)/10026/2026	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
121	D-WP(C)/10027/2026	AMULYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
122	D-WP(C)/10028/2026	BINOY KUMAR NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS STATE OF ODISHA	// 0 //	
123	D-WP(C)/10030/2026	HITESH KUMAR PATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
124	D-WP(C)/10031/2026	ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
125	D-WP(C)/10032/2026	PRADEEP KUMAR BARIK	BIRAJA PRASANNA DAS	//	

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		STATE OF ODISHA		//	
126	D-WP(C)/10033/2026	ANANTA GIRI	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/10035/2026	PRECISION FABRICATION, CUTTACK	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		INDIAN OVERSEAS BANK, CUTTACK		//	
128	D-WP(C)/10037/2026	ADWAITA PARHI	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/10038/2026	TIKILI MALLICK	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/10039/2026	RINA RANI PATRO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/10041/2026	JAYANTA KUMAR JENA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/10042/2026	BIRAJA PRASAN SINGH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/10043/2026	JAGAT BALLAV PANI	SUBRAT MISHRA	//	
		VS	VS	0	
		THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION, KHURDA		//	
134	D-WP(C)/10045/2026	SUBRAT ROUT @ SUBRAT KUMAR ROUT	PANCHANAN PANIGRAHI	//	AOD2025000009C202600021
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/10046/2026	BISHNUPADA GIRI	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/10047/2026	SUNIL KUMAR MISHRA	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/10048/2026	STATE OF ODISHA DEBARAJ MOHANTY VS	SIDHARTHA MISHRA VS	// // ()	
138	D-WP(C)/10049/2026	STATE OF ODISHA SANATAN MANGARAJ VS	RAMAKANTA DAS VS	// // ()	
139	D-WP(C)/10050/2026	STATE OF ODISHA M/S.YUKON ENTERPRISES PVT.LTD.SUNDERGARH	BIBHUTI BHUSAN PANDA VS	// // ()	
140	D-WP(C)/10051/2026	ADDL.COMMISSIONER OF GST AND CE, APPEAL RAJASHWA VIHAR, BHUBANESWAR DINABANDHU MOHANTA VS	SUSHREE SANGITA PASAYAT VS	// // ()	
141	D-WP(C)/10052/2026	STATE OF ODISHA RISHI PRAKASH SINGH @ RISHI SINGH VS TPCODL	MANMAYA KUMAR DASH VS	// // ()	AOR20220004309C202600012
142	D-WP(C)/10053/2026	JAYANTA KUMAR MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // ()	
143	D-WP(C)/10054/2026	LAXMI NARAYAN PATTNAYAK VS STATE OF ODISHA	PRAGYA PARAMITA MOHANTY VS	// // ()	
144	D-WP(C)/10055/2026	NIRMALA SENAPATI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // ()	
145	D-WP(C)/10056/2026	M/S.YUKON ENTERPRISES PVT.LTD.,SUNDERGARH	BIBHUTI BHUSAN PANDA VS	// // ()	
146	D-WP(C)/10057/2026	ADDL.COMMISSIONER OF GST AND CE, APPEAL RAJASHWA, BHUBANESWAR SUSHANTA KUMAR DAS VS	SUSHREE SANGITA PASAYAT VS	// // ()	
147	D-WP(C)/10059/2026	STATE OF ODISHA RAGHUNATH SOREN VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/10060/2026	RAMARAY SOREN VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
149	D-WP(C)/10062/2026	DEBASISH SARKAR VS THE ADDL.COMMISSIONER, REVISION COURT NO.4, BHUBANESWAR	RAMAKANTA DAS VS	// () //	
150	D-WP(C)/10063/2026	SUBHALAXMI GANDHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
151	D-WP(C)/10064/2026	BHIMA CHARAN MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
152	D-WP(C)/10065/2026	PRAMOD KUMAR BOURI VS STATE OF ODISHA	BISWABHUSAN DAS VS	// () //	
153	D-WP(C)/10066/2026	UDAYNATH MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
154	D-WP(C)/10070/2026	KALINGA WARRIORS VS PARADIP PORT AUTHORITY	DEBA PRASAD MISHRA VS	// () //	AOD20240000116C202600003
155	D-WP(C)/10071/2026	SANJAY AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600027
156	D-WP(C)/10072/2026	RANJIT KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
157	D-WP(C)/10073/2026	DEBABRATA NAIK VS PUNJAB NATIONAL BANK, DWARIKA, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// () //	
158	D-WP(C)/10074/2026	T. PADMANAVA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// () //	
159	D-WP(C)/10075/2026	SAROJ KUMAR SINGH	PRAFULLA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/10090/2026	BHAGABAN MAJHI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/10091/2026	CHHABIRANI MAHAKUD	AMULYA RATNA PANDA	//	
		VS	VS	0	
		THE SUB COLLECTOR, JAJPUR		//	
162	D-WP(C)/10092/2026	PURNA CHANDRA PANDA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600028
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/10093/2026	BHAGABAN MAJHI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/10094/2026	JAGANNATH BARIK	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/10095/2026	UPASANA PADHI	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/10096/2026	JAGANNATH BARIK	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/10097/2026	BABA BANKESWAR SERVICE COOPERATIVE SOCIETY	ANIL KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/10098/2026	GURU INSTITUTE OF NURSING AND MEDICAL SCIENCES	PRAASHANT KISHOR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/10099/2026	PRAHALADA SAHOO	RAMAKANTA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/10100/2026	SUSAMA MANJARI SAMANTRA	SANGRAM JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/10101/2026	STATE OF ODISHA SUSHANTA KUMAR MEHER VS	SANGRAM JENA VS	// // 0	
172	D-WP(C)/10102/2026	STATE OF ODISHA SUKADEV SAHU VS	SANGRAM JENA VS	// // 0	
173	D-WP(C)/10103/2026	STATE OF ODISHA BIKRAM KISHORE DASH VS	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202600034
174	D-WP(C)/10104/2026	STATE OF ODISHA SURASEN HARIJAN VS	SANGRAM JENA VS	// // 0	
175	D-WP(C)/10105/2026	STATE OF ODISHA BINDU BISWAL VS	SANGRAM JENA VS	// // 0	
176	D-WP(C)/10106/2026	STATE OF ODISHA LALIT MOHAN SELMA VS	SANGRAM JENA VS	// // 0	
177	D-WP(C)/10108/2026	STATE OF ODISHA SUNADHAR BAG VS	SANGRAM JENA VS	// // 0	
178	D-WP(C)/10109/2026	STATE OF ODISHA NOHAR AHIR VS	SANGRAM JENA VS	// // 0	
179	D-WP(C)/10112/2026	STATE OF ODISHA LALITA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/10113/2026	STATE OF ODISHA SUMITRA NAYAK VS	PRAJIT KUMAR PRADHAN VS	// // 0	
181	D-WP(C)/10114/2026	STATE OF ODISHA PRAMOD CHANDRA MOHAPATRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/10115/2026	SATYA NARAYAN NANDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
183	D-WP(C)/10116/2026	HIMANSHU MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
184	D-WP(C)/10117/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
185	D-WP(C)/10118/2026	SANGEETA MISHRA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
186	D-WP(C)/10120/2026	CHANDRA MOHAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
187	D-WP(C)/10121/2026	BALAKRUSHNA CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
188	D-WP(C)/10122/2026	NIBEDITA DASH VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600011
189	D-WP(C)/10124/2026	LAXMAN REDDY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
190	D-WP(C)/10125/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
191	D-WP(C)/10127/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
192	D-WP(C)/10128/2026	MANISH KUMAR SINGH VS THE CHIEF COMMISSIONER CGST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE/ BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //	
193	D-WP(C)/10129/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY	MAHESWAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/10130/2026	M. RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/10131/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/10132/2026	JAGADISH MAHAPATRO	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/10133/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/10134/2026	M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/10135/2026	PURI IRRIGATION DIVISION, PURI	SATYABRATA MOHANTY, A.G.A	//	LOD20240000172C202600087
		VS	VS	0	
		THE ASSISTANT PROVIDENT FUND COMMISSIONER (PD) EPFO, REGIONAL OFFICE, BBSR		//	
200	D-WP(C)/10136/2026	PARTHA PANDA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/10137/2026	NEERAJ KUMAR	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
202	D-WP(C)/10139/2026	BHAGYALAXMI CHOUDHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/10140/2026	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/10142/2026	PADMANAVA PANDA	MAHESWAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/10143/2026	STATE OF ODISHA GURUBANDHU NAG VS	MAHESWAR MOHANTY VS	// // ()	
206	D-WP(C)/10144/2026	STATE OF ODISHA GYANARANJAN SAHOO VS	JYOTIRMAY GUPTA VS	// // ()	
207	D-WP(C)/10145/2026	STATE OF ODISHA AJAY KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
208	D-WP(C)/10146/2026	STATE OF ODISHA AUROBINDA MISSION TRUST MATRUPURAM BHAGALPUR VS	DR. BINODA KUMAR MISHRA VS	// // ()	
209	D-WP(C)/10148/2026	STATE OF ODISHA GOBINDA CHANDRA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
210	D-WP(C)/10149/2026	STATE OF ODISHA HRUSHIKESH MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202600010
211	D-WP(C)/10153/2026	STATE OF ODISHA SUBHAS CHANDRA PANDA VS	PRAVAS CHANDRA PANDA VS	// // ()	
212	D-WP(C)/10155/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT) PARADEEP ELECTRICITY DIVISION, JAGATSINGHPUR VS	RAJESH KUMAR MISHRA VS	// // ()	
213	D-WP(C)/10156/2026	STATE OF ODISHA DEBENDRA KUMAR PADHI VS	PRAJNA SARITA MOHANTY VS	// // ()	
214	D-WP(C)/7136/2026	STATE OF ODISHA SUBASINI BARIK VS	PANCHANAN PANIGRAHI VS	// // ()	KAMAKHYANAGAR /603 /2025 AOD2025000009C202600020
215	D-ABLAPL/7109/2026	STATE OF ODISHA SIDHANT SEKHAR DASH VS	AVIRAM PATRA VS	// // ()	BHARATPUR PS /169 /2026 ()
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/7112/2026	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /179 /2026 () //	
217	D-ABLAPL/7113/2026	SHASHI BHUSAN MOHANTY VS STATE OF ODISHA	JATINDRA MOHAN ROUT VS	MARINE PENTHAKATA /17 /2026 () //	
218	D-ABLAPL/7115/2026	CHIKUN SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /55 /2026 () //	AOR20220001591C202600008
219	D-ABLAPL/7116/2026	BULBUL BIBI @ SULTANA BIBI VS STATE OF ODISHA	APARESH BHOI VS	MARINE PS AT BALARAMGADI /22 /2026 () //	AOR20220001814C202600011
220	D-ABLAPL/7128/2026	ALOK BALIYARSINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KHURDA SADAR /64 /2026 () //	
221	D-ABLAPL/7135/2026	DAVINDER SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ADVA /55 /2025 () //	
222	D-ABLAPL/7138/2026	RABI MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	DHARMASALA /64 /2026 () //	
223	D-ABLAPL/7140/2026	DIPU PANDIT VS STATE OF ODISHA	SURYAKANTA DASH VS	REMUNA /52 /2026 () //	
224	D-ABLAPL/7141/2026	PURNACHANDRA @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	KHANDAPARA /50 /2026 () //	
225	D-ABLAPL/7142/2026	ALI KHAN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /168 /2026 () //	
226	D-ABLAPL/7143/2026	SANJU MALIK @ SANJULATA MALIK VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	SORO /1050 /2025 () //	
227	D-ABLAPL/7144/2026	JITENDRA BARIK	APARESH BHOI	CHOUWAR /659 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/7146/2026	RUKSANA BIBI	SURYAKANTA DASH	JALESWAR /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/7147/2026	AKASH BEHERA @ AKASH NAIK	SHYAM SUNDAR CHHUALSINGH	INDUASTRIAL,NISA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/7150/2026	MANAS BHUTIA	BIRAJA PRASAD NANDA	TALCHER TOWN /200 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/7152/2026	BIBHU @ BIBHU PRASAD MAHAPATRA	CHEERA RANJAN SATAPATHY	TALABANIA /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/7156/2026	SWAYANPRAVA MISHRA	KALINGA KESHARI MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/7158/2026	TUTU @ KAMAL CHANDRA ROUT	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/7159/2026	RAGHUNATH MAHAPATRA	SIDHARTHA SANKAR RAY (2)	BISSAMCUTTACK /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/7160/2026	AKSHAY KUMAR SAMAL	DIPTI RANJAN MOHAPATRA	JAJPUR SADAR /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/7163/2026	BASANTA SAMAL	ANIRUDHA DAS	DHENKANAL SADAR /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/7167/2026	SUKANTA KUMAR PRADHAN	AMLAN SHAKTI PAUL	BOLAGARH P.S. /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/7168/2026	SIMANCHAL CHOUDHURY	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /48 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/7171/2026	STATE OF ODISHA SOUMYAJIT MAHARANA @ KANHA MAHARANA VS	AMULYA RATNA PANDA VS	// BHANJANAGAR /166 /2026 ()	
240	D-ABLAPL/7174/2026	STATE OF ODISHA RADHA MOHAN PATRA VS	LOKESH GOURAV MOHARANA VS	// //0 ()	
241	D-ABLAPL/7178/2026	STATE OF ODISHA PRATAP KUMAR RATH VS	BISHNU PRASAD PRADHAN VS	// PIPLI /126 /2026 ()	
242	D-ABLAPL/7180/2026	STATE OF ODISHA SHIBASIS SMRUTI RANJAN MOHAPATRA VS	BIJAYA KUMAR RAGADA VS	// KHARIAR /72 /2026 ()	
243	D-ABLAPL/7185/2026	STATE OF ODISHA SUBHRANTA KUMAR PARIDA VS	MALLICK BEBRAT SMRUTIRANJAN VS	// CAPITAL P.S. /41 /2026 ()	AOD20220004450C202600010
244	D-ABLAPL/7187/2026	STATE OF ODISHA SANDHYA SATPATHY VS	BIJAYA KUMAR RAGADA VS	// KHARIAR /72 /2026 ()	
245	D-ABLAPL/7188/2026	STATE OF ODISHA SIBASHIS JYOTIRANJAN MOHAPATRA VS	BIJAYA KUMAR RAGADA VS	// KHARIAR /72 /2026 ()	
246	D-ABLAPL/7189/2026	STATE OF ODISHA PRADEEP KUMAR PATRA @ PAPU PATRA VS	DEBASNAN DAS VS	// PATNA /122 /2025 ()	
247	D-ABLAPL/7193/2026	STATE OF ODISHA ADITYA NARAYAN PATTNAIK VS	MANAS RANJAN DHAL VS	// //0 ()	
248	D-ABLAPL/7194/2026	STATE OF ODISHA DEEPAK KUMAR SAHU @ SAHOO VS	ASISH KUMAR RAY VS	// PHULBANI TOWN /64 /2026 ()	AOD20230000467C202600011
249	D-ABLAPL/7199/2026	STATE OF ODISHA SK.AMIRUDDIN VS	PRADEEP KUMAR DASH VS	// KENDRAPARA /33 /2026 ()	AOR20220002710C202600005
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/7203/2026	JITENDRA KUMAR JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	ITAMATI /30 /2021 () //	

ORISSA HIGH COURT

MISC CASES FILED on :07/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/10034/2026 MSA/ /	M/S. SWARNASAKHA ESTATE AND BUILDERS PVTI LTD., BBSR MP		29/2026
2	D-CMAPL/10126/2026 CMAPL/ /	PADMANAV BISWAL MP	HEMANTA KUMAR RATSINGH	56/2026
3	D-SA/195/2000 SA/195/2000	KABITA MP	M/S.S.K.PADHI	65/2026
4	D-SA/195/2000 SA/195/2000	KABITA MP	M/S.S.K.PADHI	66/2026
5	D-JCRLA/32783/2025 JCRLA/183/2025	JATIA HEMBRAM MP	Mr. GAUTAM MISRA	67/2026
6	D-SA/195/2000 SA/195/2000	KABITA MP	M/S.S.K.PADHI	67/2026
7	D-JCRLA/32783/2025 JCRLA/183/2025	JATIA HEMBRAM MP	Mr. GAUTAM MISRA	68/2026
8	D-LAA/43426/2025 LAA/73/2025	SANJIB KUMAR MOHAPATRA MP		89/2026
9	D-LAA/9995/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBANKRANCEPROJECT OF KEONJHAR MP		90/2026
10	D-LAA/9995/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBANKRANCEPROJECT OF KEONJHAR MP		91/2026
11	D-LAA/9995/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER ANANDPURBANKRANCEPROJECT OF KEONJHAR MP		92/2026
12	D-RPFAM/45944/2025 RPFAM/348/2025	DILIP KUMAR SAHOO MP	CHITTA RANJAN SAHU	102/2026
13	D-RPFAM/9877/2026 RPFAM/ /	BIJAY KUMAR SAHOO @ BIJAY MADAN SAHOO MP	CHITTA RANJAN SAHU	103/2026
14	D-RPFAM/10089/2026 RPFAM/ /	SK. AMIR UDDIN MP	AMULYA RATNA PANDA	104/2026
15	D-RPFAM/10089/2026 RPFAM/ /	SK. AMIR UDDIN MP	AMULYA RATNA PANDA	105/2026
16	D-RPFAM/10110/2026 RPFAM/ /	CHANDRASEKHAR DALEI MP	JNYANANANDA PANDA	106/2026
17	D-RVWPET/10058/2026 RVWPET/ /	ODISHA LIFT IRRIGATION CORPORATION MP	ASHOK KESARI PANIGRAHI	108/2026
18	D-RVWPET/10111/2026 RVWPET/ /	DEBENDRA KUMAR MOHARANA MP	KEDAR KUMAR DASH	109/2026
19	D-CONTC/49702/2025 CONTC/6224/2025	SURAVI DALEI MP	SUKANTA KUMAR MISHRA,B.P.PRADHAN	156/2026
20	D-CONTC/49702/2025 CONTC/6224/2025	SURAVI DALEI MP	SUKANTA KUMAR MISHRA,B.P.PRADHAN	157/2026
21	D-CONTC/5623/2025 CONTC/747/2025	SANKAR PRASAD MISHRA MP		158/2026
22	D-CONTC/10497/2023 CONTC/10497/2023	NRUSINGHA SWAIN MP	M/S DHANAJAYA MUND	159/2026
23	D-BLAPL/35126/2025 BLAPL/12274/2025	GURU PANGI @ RABI MP	BISWAJIT RANJAN TRIPATHY	170/2026
24	D-FAO/56/2022 FAO/56/2022	BIRANCHI NAYAK MP	SURYAKANTA DWIBEDI	192/2026
25	D-FAO/335/2017 FAO/335/2017	JUNIOR ENGINEER,TIRTOL ELECRICAL MP		193/2026
26	D-FAO/10119/2026	THE LEGAL MANAGER, CLAIMS, M/S. TATTA	TRIPATHY, BBSR	

	FAO/ /	MP		194/2026
27	D-CRLREV/7083/2026 CRLREV/ /	UMAKANTA NAYAK MP	KULDEEP MOHANTY	304/2026
28	D-CRLREV/7083/2026 CRLREV/ /	UMAKANTA NAYAK MP	KULDEEP MOHANTY	305/2026
29	D-CRLREV/7091/2026 CRLREV/ /	RAKESH KUMAR SWAIN @ RAKESH SWAIN MP	PRABODHA CHANDRA NAYAK	306/2026
30	D-CRLREV/7127/2026 CRLREV/ /	BIRENDRA KUMAR PRASAD MP	DHWANT MISHRA	307/2026
31	D-CRLREV/5237/2025 CRLREV/95/2025	KAILASH CHANDRA BISOYI MP	GOPAL PRASAD JENA	308/2026
32	D-ABLAPL/3519/2026 ABLAPL/1834/2026	GARUDADHWAJA DANDSENA @ GARUDWAJALAKSHMI MP	WALAKANESHORE PANDA	375/2026
33	D-ABLAPL/1867/2026 ABLAPL/943/2026	KAMAL KUMAR PRADHAN MP		376/2026
34	D-RSA/407/2026 RSA/127/2026	KANHU CHARAN LENKA MP	BHAWANI SANKAR PANIGRAHI	403/2026
35	D-CMP/10029/2026 CMP/ /	NARAYAN PADHAN @ PRADHAN MP	RAMA CHANDRA RATH	477/2026
36	D-CMP/10036/2026 CMP/ /	TULASIKANTA SA MP	ALOK KUMAR PANDA	478/2026
37	D-CMP/10044/2026 CMP/ /	SUKANTA KUMAR BEHURA MP	TUSAR KUMAR MISHRA	479/2026
38	D-CMP/1369/2018 CMP/1369/2018	DEVARAKONDA LEELAVATI MP		480/2026
39	D-CMP/10154/2026 CMP/ /	SUSANTA KUMAR PATRA MP	ANANTA NARAYAN PATTANAYAK	481/2026
40	D-MACA/49988/2025 MACA/234/2026	MANAGER(LLEGAL), ICICI LOMBARD GENERAL INSURANCE CO.LTD., MP	BHUBANESWAR	587/2026
41	D-MACA/49988/2025 MACA/234/2026	MANAGER(LLEGAL), ICICI LOMBARD GENERAL INSURANCE CO.LTD., MP	BHUBANESWAR	588/2026
42	D-MACA/10123/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK MP	KHAMBALA PATI	589/2026
43	D-CRLMC/8000/2024 CRLMC/1238/2024	GAURANGA SAHOO MP	LALIT KUMAR MAHARANA	674/2026
44	D-CRLMC/7120/2026 CRLMC/ /	SILU @ GYANARANJAN MOHAPATRA MP	SAUBHAGYA KETAN NAYAK	675/2026
45	D-CRLMC/7134/2026 CRLMC/ /	DIPANKAR MANDAL MP	RAJIB LOCHAN PATTNAIK	676/2026
46	D-CRLMC/7148/2026 CRLMC/ /	MADHUSUDAN BAGE MP	SHYAM SUNDAR CHHUALSINGH	677/2026
47	D-CRLMC/7154/2026 CRLMC/ /	SUJIT KUMAR GIRI MP	JAJATI KESHARI KHUNTIA	678/2026
48	D-CRLMC/7162/2026 CRLMC/ /	ALOK KUMAR SAHOO @ SAHU MP	PRIYA RANJAN SINGH	679/2026
49	D-CRLMC/1860/2026 CRLMC/283/2026	CHANDAN KUMAR MISHRA MP	SHIB SHANKAR MOHANTY	680/2026
50	D-CRLMC/7176/2026 CRLMC/ /	SOLEMAN AHEMAD MP	MANOJ KUMAR PANDA	681/2026
51	D-CRLMC/7181/2026 CRLMC/ /	NIRANJAN ROUT @ DILU MP	BIBHU PRASAD DAS	682/2026
52	D-CRLMC/7198/2026 CRLMC/ /	M/S. GOODSHINE CONCLAVE PVT. LTD., MP	SUSHANTA HARICHANDAN	683/2026
53	D-CRLMC/7201/2026 CRLMC/ /	M/S. DAGA TRADE AND HOLDINGS PVT. LTD., MP	SUSHANTA HARICHANDAN	684/2026
54	D-CRLA/1603/2026 CRLA/68/2026	RABI NARAYAN SAHOO MP	SASANKA SEKHAR PAIKRAY	698/2026
55	D-CRLA/1603/2026 CRLA/68/2026	RABI NARAYAN SAHOO MP	SASANKA SEKHAR PAIKRAY	699/2026
56	D-CRLA/7124/2026 CRLA/ /	BHIMSEN KHAMARI MP	UMAKANTA BARIK	700/2026
57	D-CRLA/7124/2026 CRLA/ /	BHIMSEN KHAMARI MP	UMAKANTA BARIK	701/2026

58	D-CRLA/7129/2026 CRLA/ /	BIKRAM KESHARI SAHOO @ BABU MP	SOUMYA RANJAN MOHANTY	702/2026
59	D-CRLA/7129/2026 CRLA/ /	BIKRAM KESHARI SAHOO @ BABU MP	SOUMYA RANJAN MOHANTY	703/2026
60	D-CRLA/653/2021 CRLA/653/2021	SRINIBAS PATRA@KUNA MP	BIJAYA KUMAR RAGADA, DEVASHIS PANDA, S.PANDA, A.MEHTA, D	704/2026
61	D-CRLA/6152/2026 CRLA/ /	ABDUL RAZAK @ ABDUL NADDY KHAN MP	AMLAN SHAKTI PAUL	705/2026
62	D-WA/43982/2024 WA/2862/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1003/2026
63	D-WA/24043/2025 WA/1227/2025	M/S. OM OIL AND FLOUR MILLS LTD.,CUTTACK MP		1004/2026
64	D-WA/43240/2024 WA/2790/2024	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1005/2026
65	D-WA/43981/2024 WA/2872/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1006/2026
66	D-WA/43983/2024 WA/2865/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1007/2026
67	D-WA/43985/2024 WA/2867/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1008/2026
68	D-WA/43976/2024 WA/2851/2024	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1009/2026
69	D-WA/10076/2026 WA/ /	RAJESH KUMAR KHADIA MP	ARPIT SARANGI	1010/2026
70	D-WA/10077/2026 WA/ /	PRABHAT KUMAR MALLIA MP	AMBIKA PRASAD RAY	1011/2026
71	D-WA/10078/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1012/2026
72	D-WA/10078/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1013/2026
73	D-WA/10081/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1014/2026
74	D-WA/10081/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1015/2026
75	D-WA/10082/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1016/2026
76	D-WA/10082/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1017/2026
77	D-WA/10083/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1018/2026
78	D-WA/10083/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1019/2026
79	D-WA/10084/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1020/2026
80	D-WA/10084/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1021/2026
81	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA, A.G.A	1022/2026
82	D-WA/10085/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	1023/2026
83	D-WA/10085/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	1024/2026
84	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA, A.G.A	1025/2026
85	D-WA/10086/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1026/2026
86	D-WP(C)/9872/2026 WP(C)/ /	DAMBARUDHAR PRADHAN MP	KRISHNA CHANDRA SAHU	4574/2026
87	D-WP(C)/9878/2026 WP(C)/ /	SREE METALIKS LIMITED MP	KSHIROD KUMAR SAHOO	4575/2026
88	D-WP(C)/20794/2016 WP(C)/20794/2016	LABANGALATIKA SAHOO MP	M/S. NILAMADHAB BISOI, S.P. SWAIN, D. MOHANTY, M/S.SHISHIR K	4576/2026
89	D-WP(C)/9947/2026	DEBABRATA BHATTA	BIBHUTI BHUSAN CHOUDHURY	

	WP(C)/7274/2026	MP		4577/2026
90	D-WP(C)/6347/2026	JITENDRA BARIK	BHUBANESWAR DASH	
	WP(C)/5372/2026	MP		4578/2026
91	D-WP(C)/28783/2025	SUBHRAPRIYADARSANI ROUT	RAMDAS ACHARY	
	WP(C)/20097/2025	MP		4579/2026
92	D-WP(C)/2013/2025	KUSUMA MANJARI SAHOO	BANSHIDHAR BAUG	
	WP(C)/1731/2025	MP		4580/2026
93	D-WP(C)/10012/2026	M/S MAHABIR BOREWELL AND EQUIPMENTS, BANIPRASAD MOHANTY		
	WP(C)/ /	MP		4581/2026
94	D-WP(C)/10015/2026	CHHABI NAYAK	GYANESWAR SATPATHY	
	WP(C)/ /	MP		4582/2026
95	D-WP(C)/10017/2026	MUKESH AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/7311/2026	MP		4583/2026
96	D-WP(C)/9957/2026	RADHASHYAM DEY	RAJJEET ROY	
	WP(C)/ /	MP		4584/2026
97	D-WP(C)/10019/2026	MAMINA NAYAK	GYANESWAR SATPATHY	
	WP(C)/ /	MP		4585/2026
98	D-WP(C)/10022/2026	MD.MUSTAQUEEM	NAGEN KUMAR BARIK	
	WP(C)/ /	MP		4586/2026
99	D-WP(C)/54988/2025	DURGA CHARAN BEURA		
	WP(C)/37653/2025	MP		4587/2026
100	D-WP(C)/9960/2026	M/S IMPLEMENTS INDIA	GOPABANDHU MISRA	
	WP(C)/ /	MP		4588/2026
101	D-WP(C)/10023/2026	DEBESH DAS	AKHAND	
	WP(C)/ /	MP		4589/2026
102	D-WP(C)/54990/2025	BIBHU PRASAD MOHANTY		
	WP(C)/37650/2025	MP		4590/2026
103	D-WP(C)/10025/2026	SANTILATA SENAPATI	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		4591/2026
104	D-WP(C)/10026/2026	ARUN KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		4592/2026
105	D-WP(C)/9976/2026	M/S SHARDHA INDUSTRIES	GOPABANDHU MISRA	
	WP(C)/ /	MP		4593/2026
106	D-WP(C)/10027/2026	AMULYA KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		4594/2026
107	D-WP(C)/54992/2025	JNANA RANJAN MOHANTY		
	WP(C)/37647/2025	MP		4595/2026
108	D-WP(C)/10031/2026	ANIL KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		4596/2026
109	D-WP(C)/9977/2026	AKASH BADHAI	BAIBASWATA PANIGRAHI	
	WP(C)/ /	MP		4597/2026
110	D-WP(C)/21885/2025	BASANTI MOHANTY	SISIR KUMAR PUROHIT	
	WP(C)/16548/2025	MP		4598/2026
111	D-WP(C)/9981/2026	VIKRANT KUMAR SAHU	BAIBASWATA PANIGRAHI	
	WP(C)/ /	MP		4599/2026
112	D-WP(C)/10035/2026	PRECISION FABRICATION, CUTTACK	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		4600/2026
113	D-WP(C)/10037/2026	ADWAITA PARHI	JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		4601/2026
114	D-WP(C)/10042/2026	BIRAJA PRASAN SINGH	SAMEER KUMAR DAS	
	WP(C)/ /	MP		4602/2026
115	D-WP(C)/10041/2026	JAYANTA KUMAR JENA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		4603/2026
116	D-WP(C)/10046/2026	BISHNUPADA GIRI	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		4604/2026
117	D-WP(C)/10048/2026	DEBARAJ MOHANTY	SIDHARTHA MISHRA	
	WP(C)/ /	MP		4605/2026
118	D-WP(C)/10049/2026	SANATAN MANGARAJ	RAMAKANTA DAS	
	WP(C)/ /	MP		4606/2026
119	D-WP(C)/10050/2026	M/S.YUKON ENTERPRISES PVT.LTD.SUNDEB, BHUSAN PANDA		
	WP(C)/ /	MP		4607/2026
120	D-WP(C)/3649/2026	MAYABATI MUNDA	BYOMOKESH SAHOO	
	WP(C)/3082/2026	MP		4608/2026

121	D-WP(C)/25358/2025 WP(C)/23720/2025	KESHAB MUDULI MP	DILLIP KUMAR RAY	4609/2026
122	D-WP(C)/25356/2025 WP(C)/18011/2025	ASHOKA KUMAR NAYAK MP	DILLIP KUMAR RAY	4610/2026
123	D-WP(C)/25360/2025 WP(C)/17997/2025	BIPIN BIHARI ROUT MP	DILLIP KUMAR RAY	4611/2026
124	D-WP(C)/10056/2026 WP(C)/ /	M/S.YUKON ENTERPRISES PVT.LTD.,SUNDBHUBHUSAN PANDA MP	DEBASISHA HOTA	4612/2026
125	D-WP(C)/10065/2026 WP(C)/ /	PRAMOD KUMAR BOURI MP	BISWABHUSAN DAS	4613/2026
126	D-WP(C)/34258/2025 WP(C)/24039/2025	BENGA PADHAN MP	DEBASISHA HOTA	4614/2026
127	D-WP(C)/52411/2024 WP(C)/32534/2024	VESAJ LIMITED, SUNDARGARH MP	DEBADUTTA KANUNGO	4615/2026
128	D-WP(C)/9595/2026 WP(C)/ /	ACHYUTA NANDAN DAS MP	DEBADUTTA KANUNGO	4616/2026
129	D-WP(C)/8769/2025 WP(C)/8381/2025	M/S SUBAS NUTRITION PRIVATE LIMITED, MP	DEBA PRASAD MISHRA	4617/2026
130	D-WP(C)/10070/2026 WP(C)/ /	KALINGA WARRIORS MP	DEBA PRASAD MISHRA	4618/2026
131	D-WP(C)/4658/2026 WP(C)/4007/2026	ORISSA COLLIERIES MAZDOOR SANGHA, MP	PRAFULLA KUMAR MOHAPATRA	4619/2026
132	D-WP(C)/10073/2026 WP(C)/ /	DEBABRATA NAIK MP	PRAFULLA KUMAR MOHAPATRA	4620/2026
133	D-WP(C)/8735/2026 WP(C)/6703/2026	M/S SUPERWEALTH FINANCIAL ENTERPRISES MP	PRAFULLA KUMAR MOHAPATRA	4621/2026
134	D-WP(C)/2913/2026 WP(C)/3092/2026	KISHORE CHANDRA NAYAK MP	PARTHA SARATHI DAS	4622/2026
135	D-WP(C)/10097/2026 WP(C)/ /	BABA BANKESWAR SERVICE COOPERATIVE MP	PARTHA SARATHI DAS	4623/2026
136	D-WP(C)/10092/2026 WP(C)/ /	PURNA CHANDRA PANDA MP	PRABODHA CHANDRA NAYAK	4624/2026
137	D-WP(C)/10113/2026 WP(C)/ /	SUMITRA NAYAK MP	PRAJIT KUMAR PRADHAN	4625/2026
138	D-WP(C)/10115/2026 WP(C)/ /	SATYA NARAYAN NANDA MP	PRAJIT KUMAR PRADHAN	4626/2026
139	D-WP(C)/10118/2026 WP(C)/ /	SANGEETA MISHRA MP	PRAJIT KUMAR PRADHAN	4627/2026
140	D-WP(C)/10103/2026 WP(C)/ /	BIKRAM KISHORE DASH MP	BIJAY KUMAR BEHERA	4628/2026
141	D-WP(C)/10128/2026 WP(C)/ /	MANISH KUMAR SINGH MP	SIDHARTH SHANKAR PADHY	4629/2026
142	D-WP(C)/7890/2026 WP(C)/6569/2026	GADADHAR SETHI MP	SANJIB KUMAR BHANJADEO	4630/2026
143	D-WP(C)/4995/2026 WP(C)/4060/2026	DEEPAK KUMAR PATRA MP	ABINASH BARIK	4631/2026
144	D-WP(C)/10140/2026 WP(C)/ /	KRUSHNA CHANDRA SAHU MP	NIRANJAN LENKA	4632/2026
145	D-WP(C)/10144/2026 WP(C)/ /	GYANARANJAN SAHOO MP	JYOTIRMAY GUPTA	4633/2026
146	D-WP(C)/10135/2026 WP(C)/ /	PURI IRRIGATION DIVISION, PURI MP	SATYABRATA MOHANTY, A.G.A	4634/2026
147	D-WP(C)/10146/2026 WP(C)/ /	AUROBINDA MISSION TRUST MATRUPUR, MP	SATYABRATA MOHANTY, A.G.A	4635/2026
148	D-WP(C)/10153/2026 WP(C)/ /	SUBHAS CHANDRA PANDA MP	PRAVAS CHANDRA PANDA	4636/2026
149	D-WP(C)/10155/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) PARADEEP, MP	PRAVAS CHANDRA PANDA	4637/2026